





**STATE BANK OF INDIA RACPC KOMPALLY-63340**  
SUCHITRA 'X' ROAD, HYDERABAD-500067.

**DEMAND NOTICE**

(Under Section 13 (2) of Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 Read with Rule (3) of the Security Interest (Enforcement) Rules, 2002.

A notice is hereby given that the following Borrower/s, Co-borrower & Guarantors have defaulted in the repayment of principal and interest of the loans facility availed by them from the Bank and the loans have been classified as Non-Performing Assets (NPA). The notices were issued to them under Section 13(2) of Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act 2002 on their last known addresses, but they have been returned unopened and as such they are hereby informed by way of this public notice.

| Sr Name of the Borrowers / Date of Notice / Date of NPA                                                                                                                                                                                                                                                                                                                                                                     | Details of Properties / Address of Secured Assets to be Enforced                                                                                                                                                                                                                                                                                                                                                                                                                                          | Amount outstanding                                                                       |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|
| 1. Mr. Ghattamaneni Srinivas S/o Subba Rao, 3. Ghattamaneni Vijay Srinath S/o Subba Rao, both are residing at H.No: 1-7-164/1/A, Sri Sai Nilayam, South Kamala nagar, ECIL, Hyderabad - 500062. 2. Mrs. Bollineni Shipra D/o Bollineni Kishore Babu, H.No: 8-3-168/D/68, Plot No.68, Opp: Banjara kalyan, kalyan nagar, Hyd.bad. A/c.No. 36494737227 NPA Date: 30.09.2023 Demand Notice Dt: 30.09.2023 Branch: Shankarampet | All that part and Parcel of Land marked as Plot No: 16 admeasuring 273 Sq. Yards or 228.26 Sq. mtrs forming part of Survey No's 317 Part, 318 Part, 457 and 458 Part, Situated at Khapra Village, Keesara Revenue Mandal, R. District, under Khapra Municipality belonging to Sri. Ghattamaneni Srinivas S/o Subba Rao 2. G.Vijaya Srinath, Vide Regd. Sale Deed Doc.No. 1290/1992, Dated: 16.03.1992, and bounded by: - East: Plot No: 15, West: Plot No: 17, South: Plot No: 33, North: 150' wide Road. | Rs. 1,72,61,542/- as on 15.12.2022 Plus interest, charges & incidental expenses thereon. |

The steps are being taken for substituted service of notice. The above Borrower(s) and/or their Guarantor(s) (whenever applicable) are hereby called upon to make payment of outstanding amount within 60 days from the date of publication of this notice, failing which further steps will be taken after expiry of 60 days from the date of this notice under sub-section (4) of Section 13 of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date: 04-10-2023, Place: Hyderabad. Authorised Officer, State Bank of India

**IDBI Bank Limited, Zonal Office,**  
Retail Recovery, Chapel Road, Ph. Nos. 67694053/67694111  
CIN: L65190MH2004G0148538 Email: sachin.harale@idbi.co.in, www.idbi.bank.in

**RULE 8(1) POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)**

Whereas

The undersigned being the Authorised Officer of the IDBI Bank Limited under the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(2) read with rule 3 of Security Interest (Enforcement) Rules, 2002, issued demand notice on 16-06-2023 calling upon the borrowers Shri. Bathini Sridhar and Smt. Burra Mamatha to repay the amount mentioned in the demand notice being Rs.11,32,731.01 (Rupees Eleven Lakh Thirty Two Thousand Seven Hundred Thirty One and Paise One Only) as on 15-06-2023 within 60 days from the date of the receipt of the said notice. Since the demand notices have been returned undelivered, the same were published in daily newspapers viz. Mana Telangana (Telugu) and Financial Express (English) News Papers on 12-07-2023

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below, in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the 30th day of September, 2023.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of IDBI Bank Limited for an amount of Rs.11,54,686.11/- (Rupees Eleven Lakh Fifty Four Thousand Six Hundred Eighty Six and Paise Eleven Only) as on 11-09-2023 interest thereon.

The borrowers attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**

(As per memorandum of entry date 14-09-2017 and 06-09-2019 and accompanied by declaration and undertaking in the matter mortgage by deposit of title deeds dated 31-08-2019)

All That premises bearing LIC Block No. A4, Flat No.208, H.No.10-42/208 in First Floor, having its plinth Area of 509 Sq.ft, along with undivided share of land admeasuring 29.21 Sq.Yards in Survey No.117/P, Situated at Thatthannam Village, Abdulapuram Mandal. (Previously Hayathnagar Mandal) Rangareddy District, under Pedda Ambekar Nagar Panchayat, Registration Sub District Sarcoonnagar and bounded by **BOUNDARIES : North: Open to Sky, South: Block No.44 Flat No.207, East: 6'0" Corridor, West: Open to Sky, together with all and singular the structures and erections thereon, both present and future.**

Date: 30-09-2023 Place: Hyderabad Authorised Officer IDBI Bank Limited

**nido HOME FINANCE**

**Nido Home Finance Limited**  
(formerly known Edelweiss Housing Finance Limited)

Registered office : 5<sup>th</sup> Floor Tower 3, Wing 'B', Kohinoor city Mall, Kohinoor City, Kirol Road, Kurla (West), Mumbai - 400070

**BRANCH RELOCATION NOTICE**

In continuation to our earlier Notice published on July 13, 2023, in Financial Express, with respect to Branch relocation, we, Nido Home Finance Limited (formerly known as Edelweiss Housing Finance Limited), hereby inform the general public and our customers that we are relocating our Hyderabad branch to new premises at below mentioned location with effect from October 16, 2023.

Nido Home Finance Ltd. (formerly known as Edelweiss Housing Finance Limited)  
Shree Prashant Sai Towers, 3rd & 4th Floor, Plot No.68, Municipal No. 8-2-248, Nagarjuna Hills, Road No.1, Banjara Hills, Near Panjagutta, Hyderabad, Pin Code : 500 082, State : Telangana

In case of any query, our existing customers may reach out to our centralized customer service desk on below mentioned contact details:

Email: assistance@nidohomefin.com  
Call Center: 1-800-1026371  
(Monday – Friday 10 a.m. to 5 p.m.)  
Looking forward to your continued support.

**UNION BANK OF INDIA**  
803791- NANYAL  
3-282, Byrmal Street, Nandyal

ubi0803791@unionbankofindia.bank, Ph.No. 08514-242933

**POSSESSION NOTICE (RULE 8(1) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002)** (For immovable property)

WHEREAS The undersigned being the Authorized Officer of erstwhile Andhra Bank, now Union Bank of India under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) and in exercise of powers conferred under Section 13 (12) of the Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice dated 10-07-2023 calling upon the Borrowers: (1) Mrs. **BOMMIREDDY TULASAMMA** W/o Late Mr. B Prathap Reddy, House No. 1-65, Main Road, Santha Juturu, Nandyal District - 518513. (2) Mr. **BOMMIREDDY SRIKANTH REDDY** S/o Late Mr. B Prathap Reddy, House No. 1-65, Main Road, Santha Juturu, Nandyal District - 518513. Co-Obliant : 1. Mr. **PALASANI MAHESWARA REDDY** S/o Mr. P. Bali Reddy, House No. 1-91, Main Road, Santa Juturu, Nandyal District - 518513 to repay the amount mentioned in the notice being **Rs. 49,89,886.39** (Forty Nine Lakh Eighty Nine Thousand Eight Hundred Eighty Six Rupees and Thirty Nine Paise) within 60 days from the date of receipt of the said notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred under Section 13 (4) of the said Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the 30<sup>th</sup> day of September 2023.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Union Bank of India for an amount of **Rs. 49,89,886.39** (Rupees Forty-Nine Lakh Eighty Nine Thousand Eight Hundred Eighty Six Rupees and Thirty Nine Paise) as on 02-07-2023 and interest thereon.

The borrowers attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

**DESCRIPTION OF IMMOVABLE PROPERTY**

All that part and parcel of Industrial land and Godown an extent of AC 2.00 cents (87457.50 SFT) belongs to Smt. **Bommireddy Tulasamma** W/o Sri B. Prathap Reddy Situated in Sy No 439/1 and 442 backside of Indian Oil Petrol Bunk Ayyalur Village, Nandyal town and district, under the jurisdiction of Nandyal sub Registration and Registration District of Nandyal. Bounded by Item I: Extent/Area: AC 1.38 % cys. Sy No: 439 pyki. Doc: 137/2006 Dated 12.01.2006. East: Land of Vendors, West: Rashtra with a width of 30 links. North: Lands of B Sudhakar and Anjaneyulu, South: Land of C Pedda Pullaiah etc.

Item II: Extent/Area: AC 0.65 cents. Sy No.: 439/1 pyki (45 cents). 442 pyki (20 cents) Doc No:162/2006 Dated 16.01.2006. East: Rashtra, West: Land of B Thulasamma, North: Land of B Sudhakar and others, South: Lands of C Pedda Pullaiah etc.

Date: 30.09.2023 Place: Nandyal

**FORM A PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SRI VISHNU FINANCE AND INVESTMENT PVT LTD**

|                                                                                                 |                                                                                                                                                                                           |
|-------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. NAME OF CORPORATE PERSON                                                                     | Sri Vishnu Finance and Investment Pvt Ltd                                                                                                                                                 |
| 2. DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 18/06/1984                                                                                                                                                                                |
| 3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | RoC-Hyderabad                                                                                                                                                                             |
| 4. CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON             | U65993TG1984PTC004790                                                                                                                                                                     |
| 5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | P.N.79, R.NO.9, Jubilee Hills, Hyderabad -TG 500033                                                                                                                                       |
| 6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 04-10-2023                                                                                                                                                                                |
| 7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Beena Nayar<br>Address: 15, SBI Colony, Bagh Ambepet, Hyderabad-500013<br>Email: beenanayar@rediffmail.com<br>Mobile No. - 9849986881<br>IP Reg.No: IBB/IPA- 002/IP- N00463/2017-18/11335 |
| 8. LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 03-11-2023                                                                                                                                                                                |

Notice is hereby given that the Sri Vishnu Finance and Investment Pvt Ltd has commenced voluntary liquidation on 04-10-2023.

The stakeholder(s) of Sri Vishnu Finance and Investment Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 03-11-2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 04-10-2023 Place: Hyderabad Beena Nayar (Liquidator)

**VAMA INDUSTRIES LIMITED**  
CIN: L72200TG1985PLC041126.  
Regd. Office: Door No. 8-2-248/17/78/12, 13, Ground Floor, Block-A, Lakshmi Towers, Nagarjuna Hills, Panjagutta, Hyderabad - 500082.  
website: www.vamaind.com, E-mail: cs@vamaind.com

**NOTICE**

NOTICE is hereby given that the 38th Annual General Meeting (AGM) of the Company is scheduled to be held on Monday, 30th day of October, 2023 at 4:00 PM through Video Conference (VC)/Other Audio Visual Means (OAVM) to transact such items of business as set out in the Notice calling the said AGM. Notice will be sent to the members of the Company through electronic mode along with the Annual Report for the financial year 2022-23, whose email addresses are registered with the Company/Depositories and in physical mode to all such members whose email addresses are not registered.

The meeting will be conducted through VC/OAVM only, in compliance with the applicable provisions of the Companies Act, 2013, SEBI (Listing Obligations and Disclosure Requirements), 2015 and in accordance with circulars dated September 25, 2023, December 28, 2022, May 05, 2022, December 14, 2021, January 13, 2021 and May 5, 2020 read with circulars dated April 8, 2020 and April 13, 2020 issued by the Ministry of Corporate Affairs (MCA) (collectively referred to as 'MCA Circulars') and Circulars issued by Securities and Exchange Board of India, from time to time in this regard. The AGM Notice and the Annual Report will also be uploaded on our corporate website - www.vamaind.com, website of stock exchange, www.bseindia.com and on the website of CDSC - www.cdscindia.com.

The members who are holding shares in physical form or who have not registered their email addresses with the Company can get the same registered with the Company for the purpose of this AGM by sending their Name and Folio No/DP ID and Client ID to bsshyd@bighsareonline.com. (Email id of Company's Registrar and Share Transfer Agent).

Process for shareholders whose email addresses are not registered with the depositories for obtaining login credentials for e-voting on the resolutions proposed in the notice:

- For Physical shareholders- please provide necessary details like Folio No., Name of shareholder, scanned copy of the share certificate (front and back), PAN (self attested scanned copy of PAN card), AADHAAR (self attested scanned copy of Aadhaar Card) by email to the Company Secretary at cs@vamaind.com (or) to the Company's Registrar and Share Transfer Agent at bsshyd@bighsareonline.com.
- For Demat shareholders- please provide Demat account details (CDSC-16 digit beneficiary ID or NSDL-16 digit DPID + CLID), Name, client master or copy of Consolidated Account statement, PAN (self attested scanned copy of PAN card), AADHAAR (self attested scanned copy of Aadhaar Card) by email to the Company Secretary at cs@vamaind.com (or) to the Company's Registrar and Share Transfer Agent at bsshyd@bighsareonline.com. Alternatively, email ID & mobile number may be updated with respective Depository Participant which is mandatory while e-Voting & joining virtual meetings through Depository.
- The Company Secretary shall co-ordinate with CDSC and provide the login credentials to the above mentioned shareholders.
- For further details, shareholders may refer section on "E Voting" in the Annual Report.

Further, members may contact Mr. Kalpeppalli Bharath Kumar, Company Secretary and Compliance Officer for any matter connected with receipt of Notice and Annual Report by writing an e-mail to cs@vamaind.com.

Date: 04.10.2023 Place: Hyderabad By order of the Board V. Atchutha Rama Raju Managing Director DIN:00997493

**CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED**  
Corporate office address:-Chola Crest,Super B, C54 & C55,4, Thiru Vi Ka Industrial Estate, Guindy, Chennai – 600 032

**POSSESSION NOTICE [(APPENDIX IV) [Under Rule 8(1)]**

WHEREAS the undersigned being the Authorised Officer of M/s. Cholamandalam Investment And Finance Company Limited , under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of the powers conferred under Section 13(2) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned below under Section 13(2) of the said Act calling upon you being the borrowers (names and addresses mentioned below) to repay the amount mentioned in the said notice and interest thereon within 60 days from the date of receipt of the said notice. The borrowers mentioned herein below having failed to repay the amount, notice is hereby given to the borrowers mentioned herein below and to the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on me under sub-section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrowers mentioned here in above in particular and the public in general are hereby cautioned not to deal with said property and any dealings with the property will be subject to the charge of M/s. Cholamandalam Investment And Finance Company Limited for an amount as mentioned herein under and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

| S. No. | Name and Address of the Borrowers & Loan A/c no.                                                                                               | Date Of Demand Notice | O/S/AMT                                                                                                                           | Description Of The Property Possessed                                                                                                                                                                                                                                                                                                                                                                                                                                                | Date Of Possession |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-----------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 1.     | Loan Account Nos. HL04KRM00006336 SILVERU GANGAIAH SILVERU SRI LATHA Both are R/o. At 9-134, NEAR HANUMAN TEMPLE, Luxettipet, TELANGANA 504215 | 16-07-2023            | Rs. 2484663/- (Rupees Twenty Four Lakhs Eighty Four Thousand Six Hundred Sixty Three Only) as on 11-07-2023 and interest thereon. | RCC Roofed house Door No. 1-47/1/F, having a plinth area 1008.00 sqft., Total area 121.00 Sq. Yards or 101.64 sq.mtrs., Constructed in Plot no. 23 (Part), out of in sy.no. 312, situated at arepally Rev. Village of karimnagar Rural Mandal, Karimnagar, District., and under the jurisdiction of Sub-District Registration and District Registration karimnagar.BOUNDARIED:-NORTH Plot no. 22.SOUTH Plot no. 24 of Bethi Prameela.EAST Part of Plot no.20 WEST-20 feet wide road. | 30-Sep-2023        |

Date: 30-Sep-2023 Place: Luxettipet For CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED AUTHORISED OFFICER

**State Bank of India ADB Narsapur Branch, Medak District,**

**E-Auction Sale Notice Under SARFAESI ACT, 2002**

E-Auction-cum-sale of Immovable assets, under the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, mortgaged to State Bank of India. Interested purchasers are advised to comply with the terms and conditions of the E-Auction of the property notified below.

| Name of Account / Borrower(s) & Directors / Guarantor(s) / Proprietor/ Partners / Mortgagees                                                                                                                                                                                       | Details of Property & Name of Owner A)Movable/ Immovable B) Nature of Possession, (Physical or Symbolic) C) Movable                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | A) Reserve Price B) EMD, C) Account Details for EMD etc                       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|
| Smt. Anabham Tejasi W/o Sri. Anabham Anjaneyulu, Add: 2-19-83/1, Plot No. 164, Ground Floor, Kalyanpur, Uppal, Hyderabad A/c No's: 39162807635 / 39177768007 Date of Demand Notice: 03.04.2023 Date of Possession Notice: 05.06.2023 Outstanding : Rs.51,09,471/- as on 03.04.2023 | All that part and parcel of Flat No.405, Forth Floor, Municipal No. 4-7-139/405, Ganga House, Uppal, Hyderabad, admeasuring 1125 SFT of Plinth area and Car Parking Space No.4 admeasuring 100 SFT, together with 28.00 Sqyds or 23.4 Sq.Mtrs., proportionate undivided share of Land out of 1035 Sq.Yds. or 865.36 Sq.Mtrs., on Plot No's. 7 & 8, situated at Zaheer Nagar, Nacharam, under GHMC Kapra Circle, Uppal Mandal, Medchal Malkajigiri District, belonging to Smt. Anabham Tejasi W/o Sri. Anabham Anjaneyulu, vide Sale Deed Doc.No 2863/2020, Dt.24.02.2020, S.R.O at Uppal and bounded by: -East: Plot No. 9, West : Neighbour's Property in Survey No. 222/1 Part, North: Neighbour's Property & R.R. Lands Facing, South : 30' 0" Wide Road, B) Physical Possession, C) NIL | A) Rs.50,59,000/- B) EMD Rs.5,05,900/- C) DD/ PO / Bid Multiplier Rs.10,000/- |

**E-Auction Date and Time : 19.10.2023 from 2.00 PM to 3.00 P.M.**  
with Auto extensions of 5 minutes duration each till auction close.

Inspection date & time of the property(ies) : 15.10.2023 11.00 A.M to 4.00 P.M.  
Late date for Submission of Offline / Online application for bids with EMD: 18.10.2023 at 2.00PM

**TERMS & CONDITIONS :**

1) The auction sale will be "online E-auction / Bidding through website (<https://www.bankauctions.com>).

2) Intending bidders shall hold a valid email address. The interested bidders shall submit their EMD through Web Portal: <https://www.bankauctions.com> (the user ID & Password can be obtained free of cost by registering name with <https://www.bankauctions.com>) through Login ID & Password. Dharami Krishna - M # 9948182222. Help Line support@bankauctions.com or for any property related query may contact SBI, ADB Narsapur Branch, Medak District, Authorised Officer's Name: Sri. Sunil Gandhi, Mobile No: 9381475657, e-mail ID:sbi.04720@sbi.co.in, Authorised Agent: M/s. SRI TULASI ASSOCIATES, on Mobile Nos. 9848096000. In office hours during the working days.

3) The EMD at 10% of reserve price will be payable through Demand Draft / NEFT / RTGS in favour of State Bank of India, ADB Narsapur Branch (04720), Medak District, IFSC : SBIN0004720 before 2 P.M on 18.10.2023. A copy of the duly filled in bid form along with the enclosures submitted online, indicating UTR number of EMD to be forwarded to the Authorized Officer, Sri. Sunil Gandhi, State Bank of India, ADB Narsapur Branch, Medak District. Mobile No: 9381475657.

The bid price to be quoted and submitted online shall be above the reserve price.

For more details visit 1) <https://sbi.bankauctions.com> 2) [www.sbi.co.in](http://www.sbi.co.in) 3) [www.tenders.gov.in](http://www.tenders.gov.in)

Date : 04-10-2022, Place : Narsapur. Sd/- Authorised Officer, State Bank of India

**Heritage FINLEASE HERITAGE FINLEASE LIMITED**  
Plot No 83, Survey no. 43 to 46 & 48, Dwaraka Summit, Kavuri Hills, Hyderabad, Telangana- 500033, India.  
CORREGENDUAM

The undersigned issued auction notice on 28.09.2023 for sale of property mortgaged by M/s. Channaprabhav Consultancy, in the Mana Telangana And Financial Express News Papers. The company has mentioned erroneously the outstanding amount in the account as Rs.76,06,807/- instead of Rs.44,14,395/- and sale deed no. as 1754/2021 instead of 2447/2021. We request the Bidders to note the change.

Date: 04-10-2023, Place : Hyderabad Authorised Officer, HERITAGE FINLEASE LIMITED

**fincare Small Finance Bank**

Registered Office: 301-306, 3rd Floor, ABHJEET -V, Opp. Mayor's Bungalow, Law Garden Road, Mithakhali, Ahmedabad - 380006, Gujarat. [www.fincarebank.com](http://www.fincarebank.com)

**LOAN AGAINST GOLD - AUCTION NOTICE ON 'AS IS WHERE IS' BASIS**

The below mentioned borrower/s have been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from Fincare Small Finance Bank Ltd ("Bank"). Since the borrower/s has/have failed to repay his/her dues, we are constrained to conduct an auction of pledged gold items/articles on 12 October 2023 between 11:00 AM - 03:00 PM (Time) at below mentioned branches according to the mode specified therein. In case of deceased borrowers, all conditions will be applicable to legal heirs. Please note that in the event of failure of the above auction, the bank reserves its right to conduct another auction without prior intimation.

**E-Auction Branch Details (E-auction will be conducted by using Weblink <https://gold.samil.in>)**

**ADDANKI - 23660000402273 | ALLAGADDA - 23660000778614 | AMALAPURAM - 23660000416007 | 23660000837894 | ANAKAPALLE - 23660000853293 | ANANTHAPUR - 23660001279268, 23660000685199 | 23660000800904 | BADVEL - 23660000493170 | BOBBILI - 23660001337070, 23660001357672, 23660000450982, 23660000466972 | CHIRALA - 23660000501307 | CHITTOOR - CB ROAD - 23660001278360, 23660000308121, 23660000466172, 2366000071487, 23660000915218 | DARSU - 23660000386342 | GUDIVADA - 23660001391986 | GUNTAKAL - 23660001304952, 23660001392124, 23660000387250 | GUNTUR ARUNDANPET - 23660000374454 | KADAPA - 23660001300100, 2366000053209 | KAKINADA SURYARAO PETA - 23660000778944 | KALYANDURG - 23660001346102 | KANIGIRI - 23660000782206 | KAVALI - 23660001339446 | KOVUR - 23660000388428, 23660000440371 | KURNOL - 23660000414961, 23660000023271, 236600000834920 | MADANAPALLE - CTM ROAD - 23660000110473, 23660000410488, 23660000495666 | MARKAPUR - 23660000509413 | MURALI NAGAR-VISAKHAPATNAM - 2366000077586, 23660000808210, 23660000830337 | NAIDUPETA - 23660000379575 | NANDIGAMA - 23660000427176, 23660000798716 | NANDIKOTKUR - 23660001333777, 23660000452638 | NANDYAL - 23660001338808 | NARASANNAPETA - 23660000457159, 23660000787767 | ONGOLE - 23660001311939, 23660000897560 | PALACOLE - 23660000817683, 23660000902443 | PIDUGURALLA - 23660000403292 | PONNUR - 23660000496724 | RAJAM - 23660001393742, 23660001419706, 23660001419926, 23660000450882 | RAJANAGARAM - 23660000228161 | RAMACHANDRAPURAM - 23660000399927, 23660000481463 | REPALLE - 23660000898718 | TADEPALLIGUDEM - 23660000772465 | TADPATRI - 23660001332299, 23660000918463 | TIRUPATI - RC ROAD - 23660000854262 | TUNI - 23660000390713, 23660000405588 | VENKATAGIRIKOTA - 23660000422625 | VIJAYAWADA PATAMATA - 23660001390678, 23660001394181, 23660001419046, 23660000366900, 23660000370952, 23660000496794, 23660000823101, 23660000831065, 23660000874303, 23660000891731, 23660000896182, 23660000919401 | VIZIANAGARAM - 23660001320172, 23660001375447, 23660001397665, 23660000787927, 23660000820446 | YEMMIGANUR - 23660001291774, 23660001363770, 23660000412264, 23660000495246, 23660000513694, 23660000833102 |**

Note: The auction is subject to certain terms and conditions mentioned in the bid form, which is made available before the commencement of auction.

Sd/- Manager Fincare Small Finance Bank

**"IMPORTANT"**

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

**fincare Small Finance Bank**

Registered Office: 301-306, 3rd Floor, ABHJEET -V, Opp. Mayor's Bungalow, Law Garden Road, Mithakhali, Ahmedabad - 380006, Gujarat. [www.fincarebank.com](http://www.fincarebank.com)

**LOAN AGAINST GOLD - AUCTION NOTICE ON 'AS IS WHERE IS' BASIS**

The below mentioned borrower/s have been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from Fincare Small Finance Bank Ltd ("Bank"). Since the borrower/s has/have failed to repay his/her dues, we are constrained to conduct an auction of pledged gold items/articles on 12 October 2023 between 11:00 AM - 03:00 PM (Time) at below mentioned branches according to the mode specified therein. In case of deceased borrowers, all conditions will be applicable to legal heirs. Please note that in the event of failure of the above auction, the bank reserves its right to conduct another auction without prior intimation.

**E-Auction Branch Details (E-auction will be conducted by using Weblink <https://gold.samil.in>)**

**ACHAMPET - 23660001324414 | 23660001397215 | 23660000443855 | 23660000512586 | 23660000795722 | ANMOOR - 23660001335543 | 23660000527458 | 23660000666345 | BANSWADA - 23660001287692 | 23660001313825 | 23660001321970 | 23660001372012 | 23660001375637 | 23660001375817 | 23660001399482 | 23660000358355 | 23660000437047 | 23660000447828 | 23660000515891 | 23660000524473 | BHUPALPALLY - 23660001304392 | 23660000413453 | 23660000431068 | 23660000442717 | BODHAN - 23660000518115 | CHOUTUPPAL - 23660000365502 | 23660000451250 | 23660000467860 | 23660000508854 | GHANPUR - 23660001373371 | 23660000307563 | HANAMKONDA KUC ROAD - 23660001288071 | 23660001310711 | 23660001319214 | 23660001345114 | 23660000428984 | 23660000787207 | HUSNABAD - 23660001336622 | 23660001349677 | 23660001374979 | HUZURABAD - 23660001324944 | 23660001342020 | 23660000365122 | 23660000401255 | 23660000402733 | 23660000426828 | 23660000428234 | 23660000451120 | 23660000495836 | 23660000505660 | 23660000515451 | 23660000826495 | 23660000851307 | 23660000891701 | HYDERABAD- BANJARA HILLS - 23660000323222 | 23660000604243 | 23660000905277 | 23660000921386 | HYDERABAD-KUKATPALLY - 23660001347471 | 23660001379220 | 23660000469006 | 23660000479437 | 23660000480314 | 23660000483269 | 23660000865681 | JAGTIAL - 23660001336912 | 23660001349757 | 23660000377559 | 23660000447833 | 23660000514843 | 23660000623427 | JOGIPET - 23660001311309 | 23660001331141 | 23660001355005 | 23660001364378 | 23660001372522 | 23660000827183 | 23660000879654 | KAMAREDDY - 23660001286604 | 23660001287682 | 23660001300600 | 23660001307197 | 23660001316600 | 23660001346392 | 23660001349417 | 23660001350078 | 23660001350244 | 23660001363260 | 23660001394201 | 23660001400132 | 23660000388478 | 2366000056983**